

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : Velohar Infra Pvt Ltd

PETITION NUMBER : CP/114/IB/2018

APPLICATION NUMBER: a) IA/IBC/855/2024
b) MA/356/2019
b) MA/357/2019
c) MA/358/2019
d) MA/359/2019
e) MA/385/2019
f) IA/1093/IB/2020

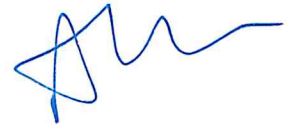
D. PAVITHRA
BATHRI NARAYANA

Counsel for liquidator



AVINASH KRISHNAN RAO

Counsel for R,



in IA 356 to 1093 above

(6 applications)

Ajay Kumar Kumar R-6

Counsel for R6
in 24 385 of 2019

AKG

S. Satish Counsel for R2 in MA 385/2019



S. Satish Counsel for R3, R8, R10 MA 359/2019



P. Gowthaman for Revathi Manivannan (counsel for App) in IA 855 of 24.





- 2.a. IA/IBC/855/2024 IN CP(IB)/114(CHE)/2018
2.b. MA/356/2019 IN CP(IB)/114(CHE)/2018
2.c. MA/357/2019 IN CP(IB)/114(CHE)/2018
2.d. MA/358/2019 IN CP(IB)/114(CHE)/2018
2.e. MA/359/2019 IN CP(IB)/114(CHE)/2018
2.f. MA/385/2019 IN CP(IB)/114(CHE)/2018
2.g. IA/1093/IB/2020 IN CP(IB)/114(CHE)/2018

ORDER

Ld. Representing Counsel Mr. P. Gowtham appears for the Applicant in IA/IBC/855/2024 on change of vakalat. Ld. Counsel Ms. Pavithra Dayalan for the RP. Ld. Counsel Mr. Avinash Krishnan Ravi for R1 in item nos.2)(b) to 2)(g). Ld. Counsel Mr. Ajay Kumar Gnanam for R6 in MA/385/2019. Ld. Counsel Mr. S. Sathish for R2 in MA/385/2019 and for R3, R8 and R10 in MA/359/2019.

In respect of item nos. 2)(b) to 2)(g), Counsel for Ms. Vijayalakshmi, R1, on change of vakalat sought 2 weeks time to file reply. Time allowed. Let the copy be served on the Applicant. Rejoinder, if any, be filed within a week thereafter.

In respect of IA/IBC/855/2024, rejoinder is yet to be filed and the Applicant sought time. 2 weeks allowed.

Memo filed by the Applicant in MA/385/2019 vide Diary No. 3101 dated 24.06.2024 stating that the Applicant has not sought any relief against The National Small Industries Corporation Limited, R6. Therefore R6 is kept as a proforma party.

List all the above Applications for hearing on **10.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk